



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

No. O.A. 350/00184/2020

Date of order: 21.2.2020

Present : Hon'ble Dr. Nandita Chatterjee, Administrative Member

SUKHEN HALDER

VS.

UNION OF INDIA & ORS. (GSI)

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Ms. P. Goswami, Counsel

O R D E R (Oral)**Per Dr. Nandita Chatterjee, Administrative Member:**

Ld. Counsel for both sides are present.

2. Ld. Counsel for the applicant would submit that he wishes to withdraw the present Original Application with liberty to file the same afresh.

3. The O.A. is hence disposed of as withdrawn with liberty to file the O.A. afresh.

***(Dr. Nandita Chatterjee)
Administrative Member***

SP